GOVERNMENT OF INDIA TEXTILES LOK SABHA

UNSTARRED QUESTION NO:2679
ANSWERED ON:11.03.2011
UTILISATION OF FUNDS UNDER WEAVERS` SCHEMES
Hussain Shri Syed Shahnawaz;Siddeswara Shri Gowdar Mallikarjunappa;Swamygowda Shri N Cheluvaraya Swamy;Verma Shri Sajjan Singh

Will the Minister of TEXTILES be pleased to state:

- (a) whether the Union Government has made any evaluation study to ascertain the impact or success of the schemes implemented for the development of handloom sector and welfare of handloom weavers;
- (b) if so, the details thereof including the shortcomings noticed in each scheme;
- (c) the corrective measures taken/proposed to be taken by the Government in this regard;
- (d) whether the funds allocated under the said schemes have not been properly or fully utilised by the State Governments and the Union Territory Administrations;
- (e) if so, the names of such States/UTs alongwith the details of utilisation of allocated funds by each State/UT under said schemes during each of the last three years and the current year, scheme-wise; and
- (f) the monitoring mechanism put in place by the Union Government for proper or full utilisation of funds under the schemes?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAAKA LAKSHMI)

- (a) to (c): The Government of India, during the Xth Five Year Plan, implemented a number of schemes / programmes for the development of handloom sector and welfare of the handloom weavers. Though, no adverse reports/shortcoming were received, however, the Government of India initiated and awarded evaluation study to the independent agencies of these schemes to further strengthen the handloom sector. Based on the suggestions of the evaluation study, the Integrated Handlooms Development Scheme, Handloom Weavers Comprehensive Welfare Scheme, Marketing & Export Promotion Scheme, Mill Gate Price Scheme and Diversified Handloom Development Scheme were devised and are in implementation during the Xlth Five Year Plan. These schemes are in implementation successfully.
- (d) to (e): The funds released to the States for implementation of the schemes are utilized properly and no reports have been received for under utilization from any State. A statement showing scheme-wise, State-wise funds released during the last three years and the current year is annexed.
- (f): The Centrally Sponsored Schemes are being implemented and monitored by the State Governments and also through their field functionary offices. Apart from this, at the Central level, the projects are being monitored by Senior Officers of the Ministry of Textiles. Planning Commission and Ministry of Finance. Committee consisting of Officers of the Office of Development Commissioner for Handlooms also conduct field visits and monitor the progress in the schemes/project sanctioned for implementation besides regular review meetings with State Directors / In-charge of Handlooms & Textiles of State Governments officials of State Governments.